



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No. 5673/2021  
(S.W.P. No.2702/2010)

Monday, this the 17<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Tarun Shridhar, Member (A)**

Fareed Ahmed, Aged 32 years  
S/o Mohd. Bashir  
R/o Shindra, Tehsil Haveli  
District Poonch.

...Applicant

(Mr. Mohd. Iqbal Sher Khan, Advocate)

**VERSUS**

1. State of Jammu & Kashmir  
Through Commissioner/Secretary to Govt.  
Education Government  
Civil Secretariat, Jammu/Srinagar.
2. Director School Education  
Jammu.
3. Chief Education Officer  
Poonch.

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



## ORDER (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The applicant filed SWP No. 2702/2010 before the Hon'ble High Court of Jammu & Kashmir, with a prayer to direct the respondents to decide his representations dated 25.10.2009 and 17.05.2010 for the purpose of appointing him as Class IV employee in the Education Department in District Poonch after verification of the name, parentage and residency of the applicant, in view of the order of the Government dated 13.05.2010.

2. The applicant contends that advertisements were issued in the year 1998 and 2000 for selection and appointment of Class IV employees in the Poonch District and though he applied for the post, he was not selected. He is said to have made representations in that connection.

3. The SWP has since been transferred to the Tribunal in view of the reorganisation of the State of Jammu & Kashmir and renumbered as TA No. 5673/2021.



4. Today, we heard Mr. Mohd. Iqbal Sher Khan, learned counsel for the applicant and Mr. Rajesh Thappa, learned Deputy Advocate General.

5. The applicant intends to pursue the remedies on the basis of selection, that took place in the years 1998 and 2000. Nothing can be examined at this stage.

6. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

**( Tarun Shridhar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 17, 2021**  
/sunil/jyoti/sd/dsn/